



No. F.120-Ad(AT)/2024
आयकर अपीलीय अधिकरण
 केंद्रीय सरकार कार्यालय भवन, "प्रतिष्ठा भवन",
 चौथा तल, महर्षि कर्वे मार्ग, मुंबई- 400 020

Date : 21.11.2024

OFFICE - ORDER

In continuation to this office order of even no. dated 16.05.2023, 06.07.2023, 01.02.2024, 05.06.2024 & 01.10.2024 the President, Income-tax Appellate Tribunal, in his capacity as the head of the Department, designates the following Vice Presidents of ITAT for discharging the functions of First Appellate Authority as shown in the column-3 below, as prescribed under Section 19 of the Right to Information Act, 2005 with immediate effect:-

Sl.No.	Name of the Officers	Jurisdiction for First Appellate Authority
(1)	(2)	(3)
1	Shri Rajpal Yadav , Vice President, Chandigarh Zone,	Chandigarh Zone
2	Shri Mahavir Singh Vice President Delhi Zone ,	Delhi Zone
3	Shri George George K., Vice President, Chennai Zone	Chennai Zone
4	Shri Ramakant Panda,Vice President, Pune Zone	Pune Zone
5	Shri Saktijit Dey, Vice President, Mumbai	Mumbai
6	Shri Vijay Pal Rao, Vice President, Hyderabad Zone	Hyderabad Zone
7	Shri Kul Bharat,Vice President , Lucknow Zone	Lucknow Zone
8	Shri Maharshi Prashant Kumar Madhusudan, Vice President, Bangalore Zone	Bangalore Zone
9	Shri Duvvuru R.L.Reddy, Vice President ,Kolkata Zone	Kolkata Zone
10	Shri B.Raja Ravindra Kumar, Vice President , Ahmedabad Zone	Ahmedabad Zone

Sd/-
(Justice (Retd). C.V.Bhadang)
PRESIDENT
I.T.A.T.

Copy forwarded for information/ necessary action to :-

1. Shri Rajpal Yadav , Vice President, Chandigarh Zone.
2. Shri Mahavir Singh Vice President Delhi Zone .
3. Shri George George K., Vice President, Chennai Zone.
4. Shri Ramakant Panda, Vice President, Pune Zone.
5. Shri Saktijit Dey, Vice President, Mumbai
6. Shri Vijay Pal Rao, Vice President, Hyderabad Zone.
7. Shri Kul Bharat, Vice President , Lucknow Zone.
8. Shri Maharshi Prashant Kumar Madhusudan , Vice President, Bangalore Zone.
9. Shri Duvvuru R.L.Reddy, Vice President, Kolkata Zone.
10. Shri B.Raja Ravindra Kumar, Vice President , Ahmedabad Zone.
11. The Under Secretary to the Govt. of India, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
12. The Dy. Registrar, Income Tax Appellate Tribunal, New Delhi.
13. The Assistant Registrar, Income Tax Appellate Tribunal, Mumbai, Pune, Nagpur, Raipur, Panaji, Delhi, Agra, Lucknow, Allahabad, Varanasi (Circuit Bench), Jabalpur, Kolkata, Patna ,Cuttack, Guwahati, Ranchi, Chennai, Bangalore, Cochin, Ahmedabad, Surat, Indore, Rajkot, Hyderabad, Vishakhapatnam, Chandigarh, Dehradun (Circuit Bench), Amritsar, Jaipur, Jodhpur (es)
14. Sr. P.S. to Hon'ble President, I.T.A.T., Mumbai
15. IT Cell, Mumbai
16. Hindi Section
17. Guard File


ASSISTANT REGISTRAR